

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.09.2020

PFRDA Appeal No. 1 of 2019

Alankit Assignments Limited ...Appellant

Versus

Pension Fund Regulatory and Development Authority ...Respondent

WITH
PFRDA Appeal No. 2 of 2019

Alankit Assignments Limited ...Appellant

Versus

Pension Fund Regulatory and Development Authority ...Respondent

AND
PFRDA Appeal No. 3 of 2019

Alankit Assignments Limited & Ors. ...Appellants

Versus

Pension Fund Regulatory and Development Authority ...Respondent

Mr. Somasekhar Sundaresan, Advocate with Ms. Nidhi Singh, Ms. Yugandhara Khanwilkar and Ms. Kinjal Bhatt, Advocate i/b Vidhii Partners for the Appellants.

Mr. Mustafa Doctor, Senior Advocate with Mr. Vishal Kanade, Mr. Mihir Mody, Mr. Sushant Yadav and Mr. Shehaab Roshan, Advocate i/b K. Ashar & Co. for the Respondent.

ORDER:

1. As agreed between the parties, list for further hearing on Tuesday, September 8, 2020 at 4.00 p.m.

2. We also direct all the parties to approach the Registrar of this Tribunal 48 hours before the date fixed in order to find out as to whether the present appeal would heard through video conference or through physical hearing depending on the prevailing situation.

3. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

02.09.2020
msb